

enquiries are still on but it has been reported by them that enquiries made so far do not indicate any mischief behind the incident. Two workmen on duty were injured.

C.G.H.S. Dispensaries

*325. Shri Yashpal Singh:
Shri Kajroikar:
Shri P. R. Chakraverti:

Will the Minister of Health be pleased to state:

(a) whether the dispensaries under the Central Government Health Scheme are still working in the morning only in spite of the cessation of hostilities with Pakistan;

(b) if so, the reasons therefor; and

(c) when the old practice of opening the dispensaries both in the morning and evening is likely to start?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). In view of the uneasy truce and the fact that the emergency conditions still persists, the dispensaries continue to work in the mornings only.

(c) The question will be considered at the appropriate time.

"Smuggling of Indian Coins Abroad"

*326. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Indian Coins being smuggled into Pakistan" in the *Times of India* of the 5th November, 1965;

(b) if so, how far the report is correct; and

(c) the steps being taken to prevent smuggling of Indian currency?

The Deputy Minister in the Ministry of Finance (Shri Ramoshwar Sahu): (a) Yes, Sir.

(b) There has been a few seizures of Indian coins suspected to be meant for smuggling to the Persian Gulf area, but there is no indication that Indian currency or coins are being smuggled to Pakistan.

(c) There is a general ban on taking Indian currency including coins out of India. The Customs Organisation is watchful to enforce this ban.

Family Pension Scheme

335. Shri Ram Harkh Yadav: Will the Minister of Finance be pleased to state:

(a) whether Government propose to extend the benefits of the Central Government Servants Family Pension Scheme to the State Government employees also;

(b) if so, the details of the scheme applicable to the State Government employees and its reaction on the State Governments; and

(c) the approximate expenditure involved in the scheme?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Some of the State Governments have already adopted the Family Pension Scheme, 1964, for their employees. The Government of India have recommended adoption of the Scheme by the remaining State Governments.

(b) The details of the schemes will be worked out by the State Governments concerned if they chose to extend it to their employees.

(c) The Scheme, if adopted by the State Governments, is not likely to involve any extra expenditure for the first 6-7 years.

Flood Control in Andhra Pradesh

336. Shri Kolla Venkaiah:
Shri M. S. Murthi:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee appointed for the investigation of the flood control measures in Andhra Pradesh has submitted its report;

(b) if so, the main recommendations thereof;